Declaration or Assets and Liabilities

Year-2020-21

I, Rakesh Kumar Singh son/daughter/wife of Shri Birendra Nath Singh aged 43 Years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant (Bihar Legislative Assembly) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

370000

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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•	SI. No.	Description	Self	Spouse name (s) Sweta Patel	Dependant-1 Sidhrath Patel (Son)	Dependant-2 Shashwat Patel (Son)	Dependant- 3 Birendra Nath Singh (Father)
	(i)	Cash	25000/-	5000/-	Nil	Nil	5000/-
(iii	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Saving A/c Rs170000/-	C.B.I Saving A/c Rs2500/-	Nil	Nil	P.N.B. Saving A/c Rs5000/-
	(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic Policies- 1. Premium-1212/- Quarterly 2. 1717/- Quarterly 3. 12783/- Half Yearly	Nil	Nil	Nil	Nil
	(v)	Motor Vehicles (details of make, etc.)	Moror Car- Alto VXI Maruti Suziki BR01ET-3168	Nil	Nil	Nil	Nil
	(vi)	Jewellery (give details of weight and value)	Gold-15 gram	Gold-50 gram Silver-250 gram	Nil	Nil	Nil
(vii)		Other assets, such as values of claims / interests Home applainces-Rs. 50000/-		Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. Description		Self	Spouse name (s) Sweta Patel	Dependan-1 Sidhrath Patel (Son)	Dependant- 2 Shashwat Patel (Son)	Dependat-3 Birendra Nath Singh (Father)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	l Acre 34.75 Decimal Ancestral	Nil	Nil	Nil	1 Acre
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		Phulwari Sarif Khata No55 1.5625 Decimal	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:[Note: Please give separate details for each item]

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(i) Loans from Banks	Personal Loan-HDFC	1500000/-
	Bank 2. Personal Loan-Yes Bank	329000/-
(ii) Loans from financial institutions	Nil	THE REPORT OF
(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	1 Page 1
(b) dues to departments dealing with supply of water	Nil	118 - Hakode
(c) dues to departments dealing with supply of electricity	Nil	eatin of the or or of the
	(ii) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing	(i) Loans from Banks (ii) Loans from Banks (iii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing

	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	Child Street Library
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2019-20 Pan NODDYPS6315C 42,571/-	ADTITUTE OF THE STATE OF THE ST
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C Personal Detail GPF/CPF/PRAN No.		PTS/BLA-1272
Gender		M (M/F)
Date of Birth	:-	2 2 0 1 1 9 7 7 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre		BIHAR LEGISLATIVE ASSEMBLY
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	-	KAIMUR

of my knowledge and belief.

Signature: 2152 3417 106

Name of Employee: RAKESH KUMAR SINGH

Place: PATNA Designation: ASSISTANT

Note:

Date: Department: BIHAR LEGISLATIVE ASSEMBLY

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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